

Ushdev International limited

(A Company under Liquidation vide NCLT Order dated 16th October 2025)

List of claims by Secured Financial Creditors as on 22nd December 2025

S. No	Financial Creditor	Amount Claimed (Rs.)	Claims Admitted (Rs.)	Claims not Admitted (Rs.)	Contingent claims (Rs.)	Claims under verification (Rs.)
1	State Bank of India*	26021197527	26021197527	0	0	0
2	IDBI	17062874630	13108743615	0	3954131015	0
3	Bank of Baroda	14483271084	11494415685	2988855399	0	0
4	ICICI Bank Limited	11991294051	11096194051	895100000	0	0
5	Punjab National Bank*	6565914212	6565914212	0	0	0
6	Bank of Maharashtra	5746755269	5746755269	0	0	0
7	Indian Overseas Bank	5375863194	5375863194	0	0	0
8	Central Bank of India	4994817890	4994817890	0	0	0
9	Union Bank Of India*	4501719111	4478467380	23251731	0	0
10	UCO Bank	3099584418	3099584418	0	0	0
11	Canara Bank	1368287786	1368287786	0	0	0
12	Indian Bank	1182177204	1178002301	4174903	0	0
Total		102393756376	94528243328	3911382033	3954131015	0

Note : * Based on the information available with the Liquidator pursuant to Form D submitted by the Financial Creditors, namely State Bank of India, Punjab National Bank and Union Bank of India, the aforesaid Financial Creditors have not relinquished their respective security interests in terms of Section 52 of the Insolvency and Bankruptcy Code, 2016. The Liquidator has sought certain additional details/information from the said Financial Creditors, and their responses are awaited. Accordingly, upon receipt of further communication or clarification, the List of Stakeholders and the Stakeholders' Consultation Committee (SCC) shall be updated, wherever required.